

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/13/KOB/2022
SECTION	213, 241 & 242 C/ACT
NAME OF PARTIES	K C THOMAS & 37 OTHERS V/S CASINO HOTELS LTD & 11 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	K S RAVICHANDRAN & S MANJULADEVI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI.

23rd JULY 2024

O R D E R

IA(C/ACT)/114/KOB/2024 in CP/13/KOB/2022

List the matter along with main CP/13/KOB/2022 on **04.09.2024**.

CP/13/KOB/2022

Learned Counsel, Ms. Manjula Devi appears on behalf of the Petitioners through virtual mode. Learned Counsel, Mr. Paulose C Abraham appears virtually on behalf of the Respondents through virtual mode and submits that the Hon'ble NCLAT stayed the order dated 30.05.2024 in the present CP.

Counsel for the Respondent is directed to place on record the copy of the order passed by the Hon'ble NCLAT within a period of 10 days.

List this matter on **04.09.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**